

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 526 of 2020**

**IN THE MATTER OF:**

**Maxsun Marine Services FZE**

**...Appellant**

**Versus**

**Dolphin Offshore Enterprises (India) Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Farhat Warsi, Advocate**

**For Respondent : Mr. Abhinav Goyal, Advocate**

**O R D E R**  
**(Through Virtual Mode)**

**11.08.2020** Mr. Abhinav Goyal, Advocate appeared on behalf of the Respondent. He may file reply-affidavit along with his Vakalatnama within two weeks. Rejoinder thereto, if any, be filed by the Appellant within two weeks thereof.

List the matter 'for Admission (After Notice)' on **11<sup>th</sup> September, 2020**. Learned counsel for the parties shall be at liberty to file their short written submissions, not exceeding three pages, along with their pleadings.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

/ns/gc/